

**MOST URGENT**  
**Confidential**  
**By e-mail**

Tel. : 22673675 (O) Extn. 1367  
E-mail : [insp-bgen@bhc.gov.in](mailto:insp-bgen@bhc.gov.in)  
No. : B (Gen)-5601/57/2020/690  
Date : 10<sup>th</sup> September, 2020.

From,  
S.G. Dige  
Registrar General,  
High Court of Bombay,  
Mumbai.

To,  
The Principal Judge, City Civil & Sessions Court, Mumbai.  
The All Principal District & Sessions Judges.  
The Chief Metropolitan Magistrate, Mumbai.  
The Chief Judge, Court of Small Causes, Mumbai.

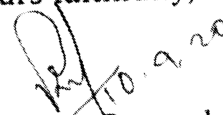
**Subject** :- Extension to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018.

Sir/Madam,

Apropos the subject, I am to state that the Hon'ble Chief Justice has been pleased to grant extension for a period of one (01) year to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018 from the date of expiry of lists.

I am, therefore, request you to take note thereof and display the same on the Notice Board as well as on the official web-site of District Court, under intimation to this office.

Yours faithfully,

  
Registrar General

District Court, Yavatmal.  
O.W.No. 653/Admn/2020.  
Date : 11/09/2020.

Submitted with respect to :

1. The Hon'ble District Judge-1 & A.S.J.Pusad/Darwha/Kelapur.
2. The Honble Civil Judge(Sr.Dn.),Pusad/Darwha/Kelapur.
- 3.The Hon'ble Civil Judge(Jr. Dn.) J. M. F. C., Wani/Maregaon/  
Ralegaon/Kalamb/Babhulgaon/Digras/Arni/Mahagaon/Ghatanji/  
Umarkhed /Ner/Zari-Jamani.

For information and with request to display the same on  
the Notice Board, under intimation to this office.

By Order,

  
Registrar,  
District Court, Yavatmal.